

in recent violent change of Government in Uganda; if so, what are the details thereof; and

(b) what steps the Government of India have taken for their safety?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) The Government has received on report of loss of life and property among persons of Indian origin during the recent change of Government in Uganda.

(b) Does not arise.

Formation of Indian Council of Forestry Research

430. **SHRI R. SAMBASIVA RAO:** Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to form an Indian Council of Forestry Research on the pattern of Indian Council of Agricultural Research and Indian Council of Medical Research; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) The Government are considering proposals for reorganisation of forestry research in the country.

(b) The details are being worked out.

Demand to make Chotanagpur and the Santhal Parganas, A Centrally Administered State

431. **SHRI CHITTA BASU:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a memorandum signed by 40 legislators and M.Ps. of the tribal region was submitted to the President on the 3rd December, 1985, demanding amendment of the Constitution to make Chotanagpur and

the Santhal Parganas a centrally-administered state;

(b) if so, what is Government's reaction thereto; and

(c) whether a similar demand was placed before the Home Minister also?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) There is nothing on record to show that such a memorandum was submitted to the President on the 3rd December, 1985.

(b) Does not arise.

(c) No, Sir.

Conference on Demilitarisation of Indian Ocean

432. **SHRI CHITTA BASU:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the western countries have agreed to the holding of an international conference in Colombo on the demilitarisation of the Indian Ocean;

(b) whether a date has been fixed therefor; and

(c) what are the constraints in organising the event?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) and (b) After intensive negotiations the UN *Ad-hoc* Committee on the Indian Ocean as a Zone of Peace adopted by consensus Resolution 40/153 which requested the Committee to complete preparatory work during 1986 to enable the convening of the Conference at Colombo at an early date soon thereafter, but not later than 1988, at a date to be decided by the Committee in consultation with the host country.

(c) Within the *Ad-hoc* Committee, some Western countries had proposed the postponement of the Conference which delayed the completion of preparatory work within the *Ad-hoc* Committee. How

ever, these countries have since accepted the consensus Resolution referred to above which calls for the holding of such a Conference not later than 1988.

Deficiencies in Fire Fighting Arrangements at Siddhartha Hotel

433. SHRIMATI KRISHNA KAUL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the fire brigade was not fully equipped to fight the fire in Siddhartha hotel, Delhi on January 23, 1986 in which nearly 38 people lost their lives due to devastating fire; and

(b) if so, the steps Government are taking to fully equip or modernize fire fighting operations?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) The fire brigade was appropriately equipped to fight the fire in Siddhartha Hotel.

(b) Does not arise. However, steps are being taken to further strengthen the Delhi Fire Service and equip them with sophisticated fire fighting and communication equipments.

Space Programme

434. SHR. K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to invite the private sector to participate in country's space programme; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) Indian Industry, including the private

sector is already an important participant in the Indian Space Programme.

(b) The Indian Space Research Organisation (ISRO) interacts with Indian Industry, including the private sector, in the following major areas, namely:

(1) Procurement of goods and services,

(2) Technology Transfer of ISRO developed products,

(3) Technical consultancy to industries,

(4) Technology utilisation including specialised R & D and fabrication contracts.

Pollution due to Factories in Delhi

435. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether Government have identified harmful and dangerous factories/industries in Delhi which are source of pollution;

(b) if so, the details thereof; and

(c) the steps being taken to shift them away from residential/congested areas?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) A survey was undertaken by the Directorate of Industries, Delhi Administration and 1476 industries were identified as polluting industries.

(c) Polluting and hazardous industries are being persuaded to shift from congested/residential areas. Tax incentives are provided for this purpose.